NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP/HC/14/CAA/18

NAME OF THE TRANSFEROR

: VINDHYA REAL ESTATES PVT LTD

NAME OF THE TRANSFEREE

: SAS HOTELS ENTERPRISES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JHABAKH Coursel for the letterning

ORDER

Counsel for Applicant present and submitted that the report of the Regional Director is awaited and prayed for time. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk